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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

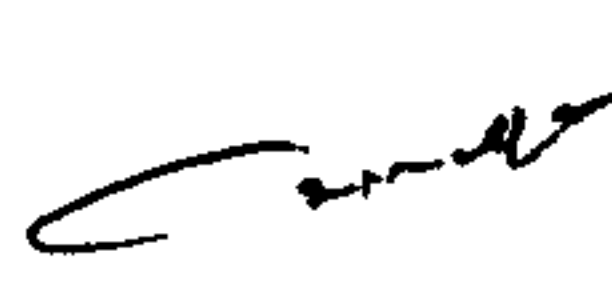
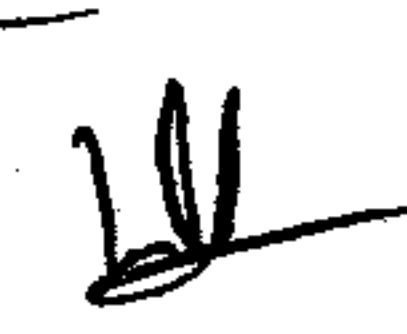
C.P. (I.B) No. 158/7/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017**

Name of the Company: R D Synthetics & Radhakishan Bhagwandas
Ruchandani (HUF)
V/s.
Beeceelene Textile Mills Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	CS MANOJ HURKAT	PCS	Respondent	
2.	DHIREN R. DAVE	PCS	Petitioner	

ORDER

Learned PCS Mr. Dhiren Dave present for Financial Creditor/Petitioner. Learned PCS Mr. Manoj Hurkat present for Respondent.

Objections filed by Respondent.

List the matter on 09.01.2018 for hearing before admission.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 18th day of December, 2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL